

**Central Administrative Tribunal
Principal Bench**

CP No.366/2018

in

OANo.3725/2017

MA No.2686/2018

New Delhi, this the 26th day of October, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

Hon'ble Mr. S.N. Terdal, Member (J)

Najish

D/o Sh. Rahimuddin

R/o H. No.T-222/1, Nehru Nagar

Street No. 06, New Delhi – 110008.

Aged about 33 years

....Petitioner

(By Advocate : Mr.Ajesh Luthra)

Versus

1. Shri Anshu Prakash

Chief Secretary

Govt. of NCT of Delhi

A-Wing, 5th Floor, Delhi Secretariat

I.P. Estate, New Delhi.

2. Ms. Gitanjali Gupta

Chairman

Delhi Subordinate Services Selection Board (DSSSB)

FC-18, Institutional Area

Karkardooma, Delhi – 92.

3. Smt. Saumya Gupta

Director

Directorate of Education

(GNCT of Delhi)

Old Secretariat, Delhi – 54.

....Contemnor/Respondents

(By Advocate :Mr. Anuj Kumar Sharma for R-1 and R-2

Mr. Saurabh Chadda for R-3)

ORDER (ORAL)

Ms. Nita Chowdhury :

When the matter is taken up, respondents have filed an affidavit, in which they have stated that the respondents are

processing the case of the applicant for appointment to the post of Librarian (Post Code 2/13). The respondents are directed to complete the process of formalities within two months.

2. In view of the same, we find that the respondents have substantially complied with the order of the Tribunal passed in OA No. 3725/2017 dated 01.11.2017 and accordingly, CP is closed. Notices issued to the respondents stand discharged. However, the petitioner is given liberty, if so advised, to pursue alternative remedy.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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